

Annexure - 8

Name of the Corporate Debtor: Ashiana Landcraft Realty Private Limited; Date of commencement of CIRP: 11/01/2022; List of creditors as on: 20/07/2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

Sr. No	Name of creditor	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of claim under Verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Guarantee	Whether Related Party?					
1	M/s. B. Chhawchharia & Co., Chartered Accountants	22-Jan-22	29,010	29,010	Operational Creditor	-	No	-	-	-	-	-
2	Terrain Greens Private Limited	25-Jan-22	2,67,141	2,67,141	Operational Creditor	-	No	-	-	-	-	-
3	The Green Triveni Developer	25-Jan-22	2,57,894	2,57,894	Operational Creditor	-	No	-	-	-	-	-
4	Ashiana Dwellings Private Limited	25-Jan-22	4,31,356	4,31,356	Operational Creditor	-	Yes	-	-	-	-	-
5	Ashiana Homes Pvt Ltd	24-Jan-22	5,54,740	5,54,740	Operational Creditor	-	Yes	-	-	-	-	-
6	BrickeX Advisors Private Limited	09-Mar-22	11,04,066	11,04,066	Operational Creditor	-	No	-	-	-	-	-
7	Schindler India Private Limited	08-Mar-22	48,84,693	30,58,275	Operational Creditor	-	No	-	-	18,26,418	-	-
8	Kajaria Ceramics Limited	09-Apr-22	30,51,099	30,51,099	Operational Creditor	-	No	-	-	-	-	-
9	Ultratech Cement	09-Apr-22	3,14,067	3,14,068	Operational Creditor	-	No	-	-	-	-	-
10	Northern Ridge Geotech Pvt Ltd	27-Jan-22	48,600	48,600	Operational Creditor	-	No	-	-	-	-	-
11	Premiere Bars Ltd	23-Apr-22	12,17,462	8,07,312	Operational Creditor	-	No	-	-	4,10,150	-	-
12	Vikram Interiors	25-May-22	16,76,834	3,43,212	Operational Creditor	-	No	-	-	13,33,622	-	-
	TOTAL		1,38,36,962	1,02,66,773	-	-	-	-	-	35,70,190	-	-

General Notes:-

The best estimate of the amount of the claims including security interests have been made based on the available information. As per Regulation 14, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.